## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/65/2016 NAME OF THE PETITIONER(S) : J. Sivakumar & Another NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M/s. K.K. MURIZAL 1940Rim For Refre

2. MRVIVERANAMAN. Repfor Gettim

**ORDER** 

Proxy representing the Petitioner Counsel present. Counsel for the Respondent present and prayed time to make submissions in relation to CA/1/2014 and in another CA. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**

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